No. COVID-19/CA/2019-20 ANDAMAN AND NICOBAR ADMINISTRATION DIRECTORATE OF CIVIL AVIATION PORT BLAIR – 744101.

Dated 21st March, 2020

CIRCULAR

In order to securing the islands from the COVID-19 and to augment the measures that have been taken to prevent the entry of suspected / infected corona cases into the islands, the Competent Authority in Andaman and Nicobar Administration has decided as follows:

- To restrict the entry of individuals who are normally not residents of the islands into the islands from 22nd March,2020, except with the prior approval of the Deputy Commissioner (South Andaman); and
- To restrict the entry of people into the islands from mainland India or otherwise, except with the prior permission of the Deputy Commissioner (South Andaman) with effect from 25th March 2020 upto 31st March,2020.

All concerned are requested to take necessary action for strict compliance of the above orders.

(ASHA CHAUDHARY MALHOTRA) DIRECTOR (CIVIL AVIATION)

То

- 1) Airport Director, VSI Airport, Port Blair
- Station Managers of all Airlines, Port Blair, with request to inform the originating stations to comply with the above orders.

Copy to:

- 1) PS to Chief Secretary, A&N Islands, Port Blair.
- 2) PS to Principal Secretary (Revenue / Home/ Health), Port Blair
- 3) Deputy Commissioner (South Andaman), Port Blair